

(b) Government is giving particular emphasis to demonstration and field trials of solar energy systems and devices already developed, on the basis of which reduction in costs and improvements in efficiency can be brought about and meaningful commercialization accomplished. Efforts are also being made to encourage the production of these items. The question of fiscal incentives, both for manufactures and users of solar energy devices and systems, is receiving urgent attention of Government. An information programme for greater public awareness is also being initiated to popularize the use of solar energy systems and devices.

Insurance schemes for fishermen

8264. SHRIMATI SANYOGITA RANE: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to draw up a comprehensive scheme for insurance of fishermen living in various parts of the country and specially Goa, Daman and Diu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b) No such proposal is under consideration of Government. However, all the coastal States/Union Territories (including Goa Administration) have been advised to extend the provisions of the Workmen's Compensation Act, 1923 to persons employed in any operation in the sea for catching fish.

Legislation for the persons employed in circus industry

8265. SHRI B. K. NAIR: Will the Minister of LABOUR be pleased to state:

(a) the number of persons employed in Circus Companies under different categories;

(b) whether these are covered by any laws applicable to labour, if so, the details thereof;

(c) whether there is any proposal under consideration to enact legislation amendment affording them protection from exploitation and safeguarding their rights; and

(d) if so, an outline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Accord to a survey conducted some years ago, there were about 200 companies, employing nearly 10,000 workers.

(b) The Central laws applicable to Circus workers are the Workmen's Compensation Act, 1923 and the Maternity Benefit Act, 1961.

(c) and (d) It is proposed to undertake legislation to provide for the safety, health and conditions of service, etc. of workers engaged in the circus industry for which some details have been worked out. The nature and scope of the proposed legislation and the machinery to enforce its provisions are likely to be considered by the Standing Committee of Labour Ministers at its next meeting.

Army Officers in D.G.I.

8266. SHRI M. KANDASWAMY: Will the Minister of DEFENCE be pleased to state:

(a) how many Army Officers are employed in D.G.I. Organisation and how many of them are permanently seconded;

(b) whether any military duties are performed by the Army Officers in D.G.I. Organisation;

(c) whether military training is essential to perform those duties;

(d) if so, what arrangements are made to provide regular P.T. and periodical military training to permanently seconded service officers; and

(e) whether all the permanently seconded officers are medically fit for military duties?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) 334 Army Officers are employed in the DGI Organisation, as on 31-3-1981, out of which 235 are permanently seconded.

(b) to (d). Though the Army Officers in the D.G.I. Organisation do not normally perform military duties except in the broad sense of performing functions to enable the country's defence forces to remain efficient, they are liable to perform such duties if required by the Army Headquarters. The Army Officers, who are inducted into the DGI Organisation undergo military training including specialised training in weapons and equipment which enables them to effectively discharge their duties in the DGI Organisation.

There is a provision for half-yearly physical proficiency test for officers. There is no arrangement for providing them regular P.T. However, the officers themselves try to keep medically fit.

(e) The medical standards applicable to permanently seconded officers in the DGI organisation are at present the same as for officers of the Army Medical Corps, who are subject to military duties.

Research and development programme of metallic glasses ..

8267. **SHRI JANARDHANA POOJARY:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Indian metallurgists have developed a metallic glass;

(b) if so, whether Government have decided to launch a major national programme for its research and development; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) to (c). DST has been

supporting a Coordinated research project on 'Amorphous Materials' since 1978 including research on metallic glasses. Sample tapes of metallic glasses with different compositions have been prepared using Melt-spinning Techniques. An Expert Committee has been constituted to examine the aspects on which further research is to be undertaken and to recommend a coordinated project.

Indication of religion of Mus'ims in census

8268. **SHRI RAMAVATAR SHASTRI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during Census, the religion of Muslims was indicated only by the letter 'M' instead of writing 'Islam'.

(b) whether it is also a fact that the mother tongue of Muslims who indicated it as 'Urdu' has been indicated only by the letter 'U' and that too with pencil; and

(c) if so, the justification therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The instructions to enumerators for filling up the question on religion stated that they should use abbreviations in the case of major religions. The instructions read as follows:

"In answering this question, use the following abbreviations:

For Hindus,	Write 'H'
For Muslims,	Write 'M'
For Christians,	Write 'C'
For Sikhs,	Write 'S'
For Buddhists,	Write 'B'
For Jains,	Write 'J'

For the others, record the actual religion as returned fully."

However, wherever local representations were received that the word 'Islam' should be written as such, this was done. The abbreviations have been used for convenience of the enumerator.